

GOVERNMENT OF INDIA
MINISTRY OF PETROLEUM & NATURAL GAS
RAJYA SABHA
UNSTARRED QUESTION NO. 780
ANSWERED ON 02/12/2024

STATUS OF CBG PLANTS IN TELANGANA

780.SHRI DAMODAR RAO DIVAKONDA:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the total number of Compressed Biogas (CBG) plants established under the Sustainable Alternative Towards Affordable Transportation (SATAT) Scheme out of the 5,000 target set in 2018 to be achieved by 2023-24, especially in Telangana;
- (b) the district-wise data of Telangana;
- (c) whether Government is taking steps to promote the establishment of CBG plants in the State of Telangana; and
- (d) if the target has not been met, the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS
(SHRI SURESH GOPI)

(a) CBG plants are primarily set up by private entrepreneurs. As per the GOBARDhan portal 793 CBG/bio CNG projects have been registered, out of these 120 projects have been commissioned and 187 Projects are under different stages of construction. As part of SATAT, 80 plants have been commissioned and 72 plants are under different stages of construction. Further, various private sector entities have also announced their plans to set up CBG plants. As per such announced plans, this number exceeds 550 plants.

(b) The list of operational CBG plants in Telangana is as under:

Sr.	Name of the project	District
1	Energon Logistics Private Limited	Hyderabad
2	Hyderabad Integrated MSW Limited	Hyderabad
3	Solika Energy Pvt. Ltd. (2 Plants)	Hyderabad

(c) Government has taken various steps to promote the establishment of CBG projects across the country including Telangana. These steps includes assured price for off-take of CBG through long term agreements with OGMCS; the Umbrella Scheme of National Bio Energy Programme by the Ministry of New and Renewable Energy, which *inter-alia*

provided Central Financial Assistance to all kind of CBG/biogas plants; Additional Central Assistance for Municipal Solid Waste-based CBG projects under Swachh Bharat Mission Urban 2.0; the inclusion of bio-manure produced from CBG plants as Fermented Organic Manure and Liquid Fermented Organic Manure under Fertilizer Control Order 1985; Market Development Assistance to promote Organic Fertilizer produced from CBG projects by Department of Fertilizers; the inclusion of CBG projects under 'White Category' by Central Pollution Control Board on case to case basis; the inclusion of CBG projects under Priority Sector Lending by RBI; loan products from various Banks for financing of CBG projects; etc. Further, the Ministry of Petroleum and Natural Gas has taken initiatives such as guidelines for synchronization of CBG with CNG in CGD Network; a scheme for the development of pipeline infrastructure (DPI) for injection of CBG into the City Gas Distribution (CGD) network; a scheme to support CBG producers for procurement of Biomass Aggregation Machinery (BAM) Scheme; and phase wise mandatory selling of CBG in CNG (T) and PNG (D) segment of CGD network.

(d) Establishment of CBG plants is done by entrepreneurs and other interested entities based on their techno-commercial evaluation of the projects.
